

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/33(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRATIMA PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For Punjab National Bank

Mr. Aditya Goopta, Adv.]

Mr. Raj Singhania, Adv.] For the Resolution Professional

Mr. Adnan Ansari, Adv.] for the Respondent

ORDER

1. Ld. Counsel for the parties present.
2. Mr. Raj Singhania, RP, present in person. He seeks 10 days' time to file his report.
Time is allowed.
3. Post this matter thereafter on **19.03.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**